THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) to (c) The recommendations contained in the report of the Economic Administration Reforms Commission are under the examination of the Government.

# Compensation to the victims of road accidents in Delhi

## •290. SHRI KALRAJ MISHRA: SHRI JAGDISH PRASAD MATHUR:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

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### to Questions

(a) the number of road accidents which occured in Delhi and also the number of injured/dead persons as a result thereof during the last three years and so far in the current year, year-wise; and

(b) the number of in j ure *i* persons or the relatives of dead pers ans who have a.s yet not received compensation?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY): (a) Compensation to the victims of road accidents in Delhi Year-wise information is as under: —

Year	 				-		• •			No. of accidents	No.of Persons dead	No. of Persons in jured
1980		·		,			•	•	. :.	4313	840	
1981	÷ . •		·	•	•	•	•	•	•	4409	1051	3782
1982		•		•	•	•	•	• •	•	4867	1218	4404
1983	• •	•		•	•	•	· ·		•	646	141	711
(Up	to 15-2-83)			-			•			•		

(b) Compensation is awarded by the Motor Accident Claims Tribunals' on the basis of Claims lodged. According to the information furnished by Delhi Administration, 3214 cases of claims for compensation are under trial before the Motor Accidents Claims Tribunals and thus as many claimants could be said to have as yet to receive compensation.

### India's representation at the International Conference on Jute

### •291. SHRI INDRADEEP SINHA: SHRI YOGENDRA SHARMA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that India remained unrepresented at the International Conference on Jute namely, Inter-Governmental group on Jute, Karaf and Allied Fibres, of the Food and Agriculture Organisation held in Rome from October, 26 to 29, 1982;

(b) if so, what are the reasons therefor;

(c) whether India was represented in earlier conferences; and

(d) if so, how the selection used to be made?

THE MINISTER OF AGRICUL-TURE (RAO BIRENDRA SINGH)-(a) Yes, Sir.

(b) It was decided to depute the Jute Commissioner, Department of Textiles to participate in the Session. The decision was communicated on telephone to the Department of Tex-